

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: AUGUST 25, 2012

No. 1812 /DR(S)/2012

Sri **Rahul Dubey**, Additional Civil Judge, Junior Division, Etah to be Civil Judge, Junior Division, Mohammadabad Gohna (Mau) vice Sri Nirbhay Prakash.

No. 1813 /DR(S)/2012

Sri **Nirbhay Prakash**, Civil Judge, Junior Division, Mohammadabad Gohna (Mau) to be Additional Civil Judge, Junior Division, Mau.

BY ORDER OF THE COURT,

sd/-

(SHEO KUMAR SINGH-I)

I/c REGISTRAR GENERAL

No. 337/DR(S)/2012 Dated: Allahabad : August 25, 2012

Copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Publication Secretary at Association Office A-1, River Bank, Judges Colony, Lucknow.
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judges, Etah and Mau. (Information available on E-mail).

The officers mentioned above shall handover charge of their present post and shall proceed to take over charge of their new posting immediately.

The Certificates of handing and taking over charge may please be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

The officer who is transferred/ posted on his own request, is not entitled for any T.A. under Rule 42 of Chapter-IV of Financial Hand Book, Volume-III.

8. Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
9. The Registrar (Confidential), High Court, Allahabad.
10. The Joint Registrar (Inspection), High Court, Allahabad.
11. The Joint Registrar (Budget), High Court, Allahabad.
12. The Officer On Special Duty/In charge Computer Center, High Court, Allahabad.
13. The Section Officer (Admin.A-3), High Court, Allahabad.
14. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.

15. P.S. to Hon'ble Administrative Judges, Etah and Mau. (Information available on E-mail).

BY ORDER OF THE COURT.

sd/-

**(VIRENDRA KUMAR SRIVASTAVA)
DEPUTY REGISTRAR (SERVICES)**